

LOK SABHA
STARRED QUESTION NO. 312
TO BE ANSWERED ON 10th AUGUST, 2023

Vapour Recovery System

***312 . SHRI HASNAIN MASOODI:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken cognizance of the air pollution caused by the petrol vapour containing volatile compound benzene released from vehicles/tanks during refueling;
- (b) if so, the details and the total number of Vapour Recovery System installed at the petrol pumps, State-wise including Jammu & Kashmir;
- (c) whether environmental compensation has been levied against the defaulter oil companies failing to install Vapour Recovery Systems with the sale potential of 100 kilolitre per month; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री हरदीप सिंह पुरी)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI HARDEEP SINGH PURI)**

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 312 BY SHRI HASNAIN MASOODI TO BE ANSWERED ON 10TH AUGUST, 2023 REGARDING 'VAPOUR RECOVERY SYSTEM'

- (a) to (d) Central Pollution Control Board (CPCB) has assessed that Petrol Pumps are a major source of Benzene emission (a carcinogenic compound) and other VOC (Volatile Organic Compound) emission, which can lead to formation of secondary particulates and ground level ozone. National Green Tribunal (NGT) had directed Oil Marketing Companies (OMCs) to install Vapour Recovery System (VRS) at all Retail Outlets (Petrol Pumps) located in Delhi and National Capital Region (NCR). OMCs have since installed VRS at all Retail outlets in Delhi -NCR as per the directions of the Hon'ble NGT and Hon'ble Supreme Court. Further, CPCB issued directions to OMCs for installation of VRS at all existing Retail Outlets (except Delhi -NCR) selling Motor Spirit (MS) more than 100 KL per month and located in million plus cities, and retail outlets selling more than 300KL per month and located in cities with population between 01 lakh to 1 million. Accordingly, PSU OMCs have initiated action as per the directions of NGT/CPCB.

The State-wise number of PSU OMC Retail outlets having Vapour recovery system as on 01.07.2023, including UT of Jammu & Kashmir is attached as annexure.

CPCB levied Environmental Compensation of Rs. One Crore each on PSU OMCs on account of non-compliance of timelines of VRS installation for Delhi directed by Hon'ble NGT. However, the Environmental Compensation amount was refunded by CPCB as the timelines were extended by the Hon'ble Supreme Court.

Annexure

Annexure referred to in reply to part (a) to (d) of the Lok Sabha starred question No. 312 asked by Shri Hasnain Masoodi for answer on 10.08.2023 regarding “Vapour Recovery System”

S.No.	State/UT	Number of Petrol Pumps of PSU OMCs having VRS as on 01.07.2023
1	Andaman & Nicobar	3
2	Andhra Pradesh	69
3	Arunachal Pradesh	0
4	Assam	7
5	Bihar	35
6	Chandigarh	28
7	Chhattisgarh	38
8	Daman Diu & Dadra Nagar Haveli	0
9	Delhi	392
10	Goa	12
11	Gujarat	342
12	Himachal Pradesh	0
13	Haryana	1828
14	Jammu & Kashmir	27
15	Jharkhand	33
16	Karnataka	410
17	Kerala	35
18	Lakshadweep	0
19	Ladakh	0
20	Maharashtra	614
21	Meghalaya	3
22	Manipur	1
23	Madhya Pradesh	151
24	Mizoram	1
25	Nagaland	0
26	Odisha	13
27	Punjab	55
28	Puducherry	2
29	Rajasthan	579
30	Sikkim	0
31	Telangana	244
32	Tamil Nadu	349
33	Tripura	3
34	Uttar Pradesh	981
35	Uttarakhand	3
36	West Bengal	64
	Total	6322

Source: Oil Marketing Companies